

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

C.P. (IB)-1777(MB/2017)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.07.2018**

NAME OF THE PARTIES: Megamet Steels Pvt. Ltd.

v/s.

SP Infrazone Pvt. Ltd.

SECTION 8&9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

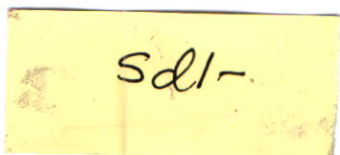
8. C.P. (IB)-1777(MB/2017)

First call:

The counsel for the petitioner present. No representation
on the side of the Corporate Debtor.

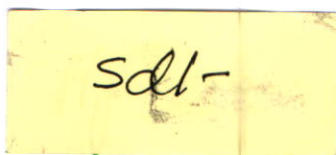
Second call:

List this matter on 10.07.2018.



V. NALLASENAPATHY
Member (Technical)

ps



BHASKARA PANTULA MOHAN
Member (Judicial)